

IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED 19.07.2021

| II Session 2.45 PM to 5.45 PM | |
|---|-----------------|
| SL. NO. | EVIDENCE |
| 1. | O.S. 127/1997 |
| 2. | O.S. 685/2001 |
| 3. | O.S. 1537/2008 |
| 4. | O.S. 643/2011 |
| 5. | O.S. 1121/2011 |
| 6. | O.S. 115/2014 |
| 7. | O.S. 215/2014 |
| 8. | O.S. 501/2014 |
| 9. | O.S. 1181/2014 |
| 10. | O.S. 777/2017 |
| 11. | O.S. 915/2017 |
| 12. | O.S. 771/2018 |
| ARGUMENTS | |
| 13. | O.S. 415/2010 |
| HEARING | |
| 14. | O.S. 705/2016 |
| 15. | EX. 28/2001 |
| 16. | EX. 27/2001 |
| 17. | O.S. 217/2005 |
| 18. | O.S. 1383/2005 |
| 19. | O.S. 1573/2005 |
| 20. | O.S. 269/2006 |
| 21. | O.S. 615/2021 |
| 22. | FR. 625/2021 |

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.